

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

Item No. 107
(IB)-1447(PB)/2019

IN THE MATTER OF:

M/s. Realfin Solutions Pvt. Ltd.

....

APPLICANT / PETITIONER

Vs

Indirapuram Habitat Centre Pvt. Ltd.

....

RESPONDENT

SECTION:

Under Section 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 03.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:-

For the petitioner(s):

Mr. Rajesh Bhardwaj, Mr. Ajay Pal Singh, Advs.

ORDER

Despite service, no one has put in appearance on behalf of the respondents even on the second call. Therefore, the respondent are proceeded ex parte.

List for arguments on 26.07.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)